THE HIGH COURT OF MEGHALAYA: SHILLONG

CIRCULAR

NO.HCM.III/166/2019-Judl./Part-1/276

Dated Shillong, the 30th April, 2021

Further to the Circular bearing No.HCM.III/166/2019-Judl./Part-I/271 dated 23rd April, 2021, on and from Monday, the 3rd May, 2021 till Monday, the 10th May, 2021, or until further orders, whichever is earlier, whenever a matter (new or pending) is determined by the Hon'ble, the Chief Justice to be considered under the "extremely urgent category", the same shall be taken up, either in the physical mode or virtual mode, at the sole discretion of the Hon'ble Bench concerned.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 30thApril, 2021

Memo NO.HCM.III/166/2019-Judl./Part-1/276-A

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillongfor favour of kind information of His Lordship.

3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillongfor favour of kind information of His Lordship.

4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillongfor favour of kind information of His Lordship.

- 5. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour ofkind information.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong forfavour of kind information of the Registrar General.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 9. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
- 10. The Assistant Solicitor General, High Court of Meghalaya, Shillong for favour of kind information.
- 11. The President/Secretary, High Court Bar Association, Shillong for kind information
- 12. The President/ Secretary, Shillong Bar Association, Shillong for kind information.
- 13. All Court Masters, High Court of Meghalaya, Shillong for favour of kind information.
- 14. Notice Board.
- 15. Office File.

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JOINT REGISTRAR (LISTING)

In the